

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:822

ANSWERED ON:12.11.2010

PPP GUIDELINES

Choudhary Shri Harish;Singh Rajkumari Ratna

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has issued guidelines with regard to public private partnership (PPP);
- (b) If so, the details thereof;
- (c) whether the Government has received representation that big Companies are to allowing small companies to enter into the PPP;
- (d) if so, the action taken by the Government thereon; and
- (e) the corrective steps taken or proposed by the Government in this direction?

Answer

MINISTER OF STATE FOR FINANCE(SHRI NAMO NARAIN MEENA)

(a) and (b) Yes, Sir. The following guidelines were issued by Ministry of Finance:

(a) Guidelines for formulation, appraisal and approval of the Public Private Partnership (PPP) Projects were notified vide OM No. 1/5/2005-PPP datede January 12, 2006.

(b) The guidelines for Financial Support to Public Private Partnership in Infrastructure were notified vide OM No. 1/4/2005-PPP dated January 23, 2006.

(c) The Scheme for Financing Viable Infrastructure Projects through Special Purpose Vehicle called the India Infrastructure Finance Company Limited were notified vide OM No. 12/12/2005-INF dated January 4, 2006.

(c), (d) and (e) No, Sir. The guidelines mandate the procedure for appraisal and approval of central sector PPP projects. During appraisal/approval of projects, it is ascertained that the PPP projects are bid/procured in a transparent and fair manner, which helps in increasing private participation and competition and allows all companies to bid the projects.